Statement

Total Number of Consumer Complaints filed/disposed since inception under Consumer Protection Law

(Update on 04.12.2014)

Sl. Name of Agency		Cases	Cases	Cases	% of Total
No		Filed since Inception	Disposed of since Inception	Pending	Disposal
1.	National Commission	92481	81039	11442	87.63%
2.	State Commissions	661295	570184	91111	86.22%
3.	District Forums	3482728	3213497	269231	92.27%
	Total	4236504	3864720	371784	91.22%

Quota fixed for States under PDS

3077. SHRI BASAWARAJ PATIL: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the extent of assistance by Central Government to State Governments through PDS for current year;
- (b) the quota under the scheme fixed for each State, and the quantity distributed, the details thereof; and
- (c) whether there are any complaints regarding the inferior quality of foodgrains, and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI RAOSAHEB DADARAO DANVE): (a) and (b) Except those States, which have already adopted Decentralised Procurement Scheme (DCP), all other States are allocated foodgrains for Targeted Public Distribution System (TPDS), National Food Security Act (NFSA) and other Welfare Schemes at subsidised rates and no direct financial assistance is provided to them. However, in case of DCP States, difference between Economic Cost and Central Issue Price (CIP) is reimbursed to them as subsidy. A statement indicating the subsidy released to DCP States in the current years is at Statement-I (*See* below). A statement indicating allocation and offtake of rice and wheat for current year *i.e.* 2014-15 under TPDS is at Statement-II (*See* below).

(c) A complaint was received from Shri B Lokanathan, resident of Coimbatore regarding supply of foodgrains beyond Food Safety Standard under PDS in Tamil Nadu. It was forwarded to FCI for investigation and FCI has informed that complaint was not found to be true.

Statement-I Statement indicating the subsidy released to DCP States in the current year i.e. 2014-15 (till 17.12.2014)

(Rupees in crores)

S1. 1	No. Name of the State			Subsidy released			
1.	Madhya Pradesh		3328.270				
2.	Andhra Pradesh	1350.010					
3.	West Bengal	1690.170					
4.	Chhattisgarh	2287.775					
5.	Uttarakhand	207.510					
6.	Tamil Nadu	814.550					
7.	Odisha	2204.000			000		
8.	Kerala	617.150					
9.	Rajasthan			65.970			
	Total			12565.405			
Statement-II							
(in thousand to							
Sl.	States/UTs	2014-15 *		2014-15 \$			
No.		Allocation and Offtake		Special adhoc allocation			
		of rice and wheat under		and offtake of Rice and			
	TPDS during 2014-15		Wheat under TPDS (BPL)				
				during 2014-15			
		Allocation	Offtake	Allocation	Offtake		
1	2	3	4	5	6		
1.	Andhra Pradesh	1873.313	1122.343	216.797	99.671		
2.	Arunachal Pradesh	67.704	63.114	7.703	3.847		
3.	Assam	1239.498	1197.037	142.828	77.237		

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1	2	3	4	5	6	
4.	Bihar	3276.6	2305.101	0	0	
5.	Chhattisgarh	876.114	868.349	0	0	
6.	Delhi	251.758	252.793	0	0	
7.	Goa	41.4	36.096	3.734	1.887	
8.	Gujarat	1374.823	1206.85	164.918	82.803	
9.	Haryana	530	512.191	0	0	
10.	Himachal Pradesh	338.654	326.486	0	0	
11.	Jammu and Kashmir	504.536	438.192	57.244	27.871	
12.	Jharkhand	901.258	627.172	186.237	91.415	
13.	Karnataka	1677.448	1472.267	0	0	
14.	Kerala	972.369	901.15	120.89	70.809	
15.	Madhya Pradesh	2073.355	1663.41	0	0	
16.	Maharashtra	3001.061	2508.534	0	0	
17.	Manipur	111.555	107.553	12.914	8.066	
18.	Meghalaya	124.138	123.512	14.238	8.953	
19.	Mizoram	46.76	47.729	5.288	2.797	
20.	Nagaland	84.584	92.375	9.646	6.063	
21.	Odisha	1454.925	1199.089	256.561	44.229	
22.	Punjab	580.08	79.731	0	0	
23.	Rajasthan	1861.048	1762.367	0	0	
24.	Sikkim	29.519	28.025	3.346	2.047	
25.	Tamil Nadu	2481.888	1847.608	378.306	231.303	
26.	Telangana	655.801	235.858	99.273	22.496	
27.	Tripura	202.113	199.575	22.951	14.832	
28.	Uttar Pradesh	4810.149	3817.254	830.707	309.055	
29.	Uttarakhand	337.583	323.464	38.736	4.676	
30.	West Bengal	2549.991	2452.503	402.889	166.099	
31.	Andaman and Nicobar Is	lands 22.68	14.754	2.177	0	

Written Answers to	[19 Decemb	[19 December, 2014]		estions 213
1 2	3	4	5	6
32. Chandigarh	20.808	16.882	0	0
33. Dadra and Nagar Havel	i 6.934	8.884	1.404	0.695
34. Daman and Diu	3.717	0.472	0.2711	0.009
35. Lakshadweep	3.08	1.464	0.233	0.1
36. Puducherry	39.888	3.732	6.536	0
Total	34427.142	27863.916	2985.8271	1276.96

^{*} Offtake is against the allocation upto November, 2014

Performance of the country in food processing sector

3078. SHRI HUSAIN DALWAI:

SHRI PALVAI GOVARDHAN REDDY:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether it is a fact that though the country ranks second in the world in production of fruits and vegetables, only 6-7 per cent of this is processed;
- (b) if so, the comparative position of the country *vis-a-vis* other countries, including USA and China;
- (c) the reasons for this poor performance so far as food processing is concerned; and
- (d) the details of measures taken by Government to develop the Food Processing Industry so as to contain food inflation and food wastage?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SADHVI NIRANJAN JYOTI): (a) and (b) As per the "Vision 2015: Strategy and Action Plan for Food Processing Industries in India" prepared by Rabo India Finance in April, 2005, the level of processing in India is very low and varies from sector to sector and is estimated at 2 per cent in the case of fruits and vegetables. It is very high in developed countries (80% in USA, 70% in France) and in many developing countries as well (80% in Malaysia, 30% in Thailand).

(c) Lack of efficient cold chain infrastructure, inadequate processing capacity and access to affordable credit are some of the important reasons of poor performance of food

^{\$} Offtake is up to November, 2014 as against the allocation from April, 14 to March, 15